

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 81 of 2021

IN

Company Appeal (AT) (Ins.) No. 395 of 2020

In the matter of:

Sandeep Jindal

....Appellant

Vs.

State Bank of India

....Respondent

Present

For Appellant: Mr. A.S. Chandhiok, Sr. Advocate along with Mr. NPS Chawla, Mr. Surekh Kant Baxy & Mr. Nitin Mishra.

For Respondent: Mr. Dhruv Mehta, Sr. Advocate along with Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Icchha Kalash & Mr. Parth Tandon.

ORDER

(Virtual Mode)

19.01.2021: Heard Learned Senior Counsel for the Appellant. The Appellant has filed I.A No. 81 of 2021 seeking further opportunity to make submissions through the Learned Senior Counsel in Rejoinder. On 10.11.2020 Learned Senior Counsel was partly heard in Rejoinder.

The Learned Counsel for the Respondent leaves the matter to the Court. In the interest of justice, we give the opportunity.

List the appeal as '**Part Heard**' for further hearing on **25th January, 2021** at **2:00 P.M.**, when Learned Counsel will be further heard in Rejoinder submissions.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Sim/md